

expressed firm determination to resist all such action."

The staff canteen building attached to the old Divisional Superintendent's office building at Dhanbad was allotted to the Cooperative Society in 1968. However, in 1977, the old Divisional Superintendent's office building was handed over to the Kendriya Vidyalaya Sangathan for running a Central School. The school authorities represented against the running of a canteen within the school premises where outsiders were also frequenting causing disturbance to the running of the school. In fact, with the shifting of the Divisional Superintendent's office from the old building to the new building in 1964, the existence of a canteen building attached to the old Divisional Superintendent's office building now under occupation of the Kendriya Vidyalaya Sangathan had lost its utility. Therefore, the occupants of the canteen have been asked to vacate the premises. This would also help the School to find more accommodation for the increasing number of children.

The Zonal Training School Dhanbad was having a mess run by the trainees themselves and the dry ration and other cooking material used to be supplied by the Cooperative Society. However, with the discontinuance of the messing arrangement by the students some time back, this arrangement with the Society has also been discontinued.

As regards outstanding payments, the Society's bills amounting to Rs. 9,886.71 have been paid on 20-8-1981.

Settlement of War Risk Claims of Ships detained and damaged in Iran-Iraq War

2608. SHRIMATI SANYOGITA RANE : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the Government have not yet settled the war risk claims of ships detained and

damaged in the Pusian Gulf waters due to war between Iran and Iraq ;

(b) whether it is a fact that this delay in the settlement of claims specially of the small shipping companies has affected them adversely ; and

(c) if so, the action proposed to be taken to expedite the same ?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL) : (a) to (c). After ensuring that the risk in question are covered under the Government's War Risk Policy, decisions have been taken to settle claims on account of detention, as well as total losses of ships destroyed in the Iran-Iraq War. Decisions have also been taken to follow the practice of the mutual war risk clubs/Associations of London in the matter of claims relating to ships so detained as being constructive total losses. As and when the requisite proof of detention damage etc. is made available, actual settlements of claims can be considered by the concerned Insurance Companies.

Increasing frustration Among Young Medical Graduates over paucity of Job

2609. SHRI JANARDHANA POOJARY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Delhi Junior Doctors' Federation has drawn the attention of Government to increasing frustration among young medical graduates over paucity of job opportunities and absence of job satisfaction ;

(b) if so, whether Government proposes to draw up any plan to restore confidence among Junior Doctors ; and

(c) if so, the details there and if not ; the reasons therefor ?

THE MINISTER OF STATE IN
THE MINISTRY OF HEALTH
AND FAMILY WELFARE : (SHRI
NIHAR RANJAN LASKAR : (a)
Yes.

(b) and (c). In the wake of the implementation of Schemes in the Health and Family Welfare Sector in the Sixth Five Year Plan, job opportunities for young medical graduates are likely to increase providing also better job satisfaction

विश्व उर्दू सम्मेलन

2610. श्री भीकू राम जैन : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि छठा विश्व उर्दू सम्मेलन इस वर्ष अक्टूबर में लखनऊ में आयोजित किया जा रहा है ;

(ख) यदि हां, तो इससे संबंधित व्यौरा क्या है ; और

(ग) क्या केन्द्रीय सरकार इसके लिये कुछ सहायता/सुविधायें प्रदान करेगी ?

शिक्षा और समाज कल्याण मंत्रालयों में राज्य मंत्री (श्रीमती शोला कोल) (क) और

(ख) : मई 1981 में उत्तर प्रदेश सरकार ने सूचित किया था कि उत्तर प्रदेश में अक्टूबर, 1981 के दौरान उर्दू के संबंध में एक अन्तर्राष्ट्रीय सम्मेलन आयोजित करने का प्रस्ताव है। राज्य सरकार से सम्मेलन के संबंध में नवीनतम स्थिति बताने का अनुरोध किया गया है। राज्य सरकार के उत्तर की प्रतीक्षा है।

(ग) वित्तीय सहायता के संबंध में केन्द्रीय सरकार को अभी तक कोई प्रस्ताव प्राप्त नहीं हुआ है।

Non-Medical Class I and II Officers in D.G.H.S.

2611. SHRI SANAT KUMAR MANDAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 404 dated 19th February, 1981 regarding non-medical Class I and II officers in D.G.H.S. and state :

(a) the names of persons mentioned in the statement laid on the Table in reply to Unstarred Question No. 4455 dated 18th December, 1980 whose service records have since been verified by the Pay and Accounts Officer and who have been issued the service verification certificate ;

(b) how long will it take to issue such certificates to the remaining persons ;

(c) whether it is a fact that in case of certain persons who are due for retirement shortly, such certificates have not been issued, while those who have still to go a long way have been issued those certificates ; and

(d) if so, what is the criteria followed in this process of pick and choose and reasons why all the cases are not being dealt with and this matter which is pending since long finalised ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR) (a) The names of the concerned person are given in the attached statement.

(b) to (d). As soon as the service books of officers concerned are completed in all respects and duly verified from official records, these are sent to the Pay and Accounts Officer for recording the requisite certificate of verification. On recording such certificates by the Pay and Accounts Officer, necessary verification certificates are issued to the officers concerned. This is not based